

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

CUSTOMS Appeal No. 10230 of 2024

(Arising out of OIO-AHM-CUSTM-000-PR-COMMR-13-2024-25 dated 18/04/2024 passed by the Principal Commissioner of Customs, Ahmedabad)

CHIRIPAL POLY FILMS LTD

Chiripal House, Shivranjani Cross Road,
Satellite, Ahmedabad-380015

.....Appellant

VERSUS

COMMISSIONER OF CUSTOMS-CUSTOMS AHMEDABAD ...Respondent

Customs House, Nr. All India Radio,
Navrangpura, Ahmedabad-380009

APPEARANCE:

Shri P M Dave, Advocate with Shri P P Jadeja, Consultant for the Appellant
Shri Tara Prakash, Deputy Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 14.06.2024
DATE OF DECISION: 23.07.2024

The appeal is disposed of. For order, see order of date in CUSTOMS Appeal No. 10228 of 2024.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**